

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 101
371/252/ND/2020**

IN THE MATTER OF:

M/s Retro Consultants Pvt. Ltd.

...APPELLANT

Vs

ROC

...RESPONDENT

**Section
Under Section 252**

**Order delivered on 12.10.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Appellant

:Ms. Shivangi Singh, CS

ORDER

Heard the submissions made by the Authorized Representatives of the petitioner/appellant. Let notice be served on ROC as well as Income Tax Department. Let the matter be listed after two weeks i.e. 28th October, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**